

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

PRINCIPAL BENCH, NEW DELHI.

OA.No.653/91

Dated this the 20th Day of October, 1995.

Hon. Shri S.R. Adige, Member(A)
Hon. Dr. A. Vedavalli, Member(J)

1. Bhupinder Nath
S/o Shri Bhorey Lal
Age 42 years
Officiating Asstt. Superintendent
Personnel Branch
Northern Railway Headquarters
New Delhi.
2. Rattan Lal
S/o Shri Sunder Ram,
Age 46 years,
Officiating Asstt. Superintendent
Personnel Branch,
Now working under Dy. Chief Engineer(CONST),
Jammu Tawi.
3. Dwarka Prasad,
S/o Shri Mool Chand
Age 47 years,
Officiating Asstt. Superintendent
Personnel Branch
Northern Railway Headquarters
New Delhi.Applicants

By Advocate: Shri K.N.R. Pillai.

versus

1. Union of India
through the Secretary,
Ministry of Railways (Railway Board),
New Delhi.
2. General Manager(P),
Northern Railway,
Baroda House,
New Delhi.Respondents

By Advocate: Shri Shyam Moorjani.

ORDER (Oral)
(By Hon'ble Shri S.R. Adige)

The controversy raised in this OA, stands disposed of in the light of the judgement of the Hon'ble Supreme Court in the Union of India versus Virpal Singh Chauhan (JT 1995 (7) SC 231).
A

(2)

2. The respondents are accordingly directed to take further action in this OA, in the light of the said judgement.

3. The OA stands disposed of. No costs.

A. Vedavalli

(Dr. A. Vedavalli)
Member(J)

S. R. Adige

(S.R. Adige)
Member(A)

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